RAJYA SABHA

[12 August, 2002]

SI.No.	State	SI.No.	District
4	Andhra Pradesh	11	Chittor
		12	Vijayanagar
5	Goa	13	Goa
6	Maharashtra	14	Ratnagiri
		15	Chandrapur
		16	Satara
7	Madhya Pradesh	17	Balaghat
8	Orissa	18	Sundergarh
9	Punjab	19	Ropar
		20	Hoshiarpur
10	Haryana	21	Panchkula
		22	Ambala
11	Himachal Pradesh	23	Hamirpur
		24	Solan
12	Uttaranchal	25	Nainital
13	Pondicherry	26	Pondicherry
14	Lakshadweep	27	Lakshadweep
15	Assam	28	Jorhat
		29	Sibsagar
16	Jammu and Kashmir	30	Rajouri
		31	Udhampur
17	Gujarat	32	Surat

## Conservation and sustainable use of Medicinal Plants

2696. SHRI NANDI YELLAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the main recommendations of the report of task force on conservation and sustainable use of medicinal plants submitted by Planning Commission in March, 2000;

- (b) whether Government have implemented the recommendations;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

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THE MINISTER OF STATE INTHE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Recommendations of the report are mainly related to conservation, cultivation, sustainable use, quality control of medicinal plants and setting up of Medicinal Plants Board.

(b) to (d) Following steps have been taken for implementation of the recommendations:—

- Medicinal Plants Board has been set up in November, 2000.
- Planning Commission has increased the outlay for development of Medicinal Plants in Tenth Plan.
- Medicinal Plants Conservation Areas (MPCAs) and Medicinal Plants Management Plan Development Areas (MPDAs) are being established for conservation of Medicinal Plants.
- Scheme *viz.* "Non Timber Forest Produce including Medicinal Plants" has been merged into National Afforestation Programme in theTenth Five Year Plan. Under this Programme, funds are provided to decentralized Forest Development Agencies (FDAs) in which development of medicinal plants is a component.
- Financial support is being provided to Botanical Gardens for *Exsitu* conservation of rare plants including rare medicinal plants.
- Vanaspati vans have been funded.
- NGOs are being assisted for creating awareness.
- Traditional Knowledge Digital Library (TKDL) is being established.
- National Gene Bank has been set up for collection, conservation and characterization of medicinal and aromatic plants.
- Programmes on application of bio-technology in medicinal and aromatic plants have been implemented.
- National Research Centre on Medicinal and aromatic plants at Anand (Gujarat) is carrying out researches on different aspects of medicinal and aromatic plants.
- The Government has notified Good Manufacturing Practices (GMPs). State Pharmacies and Laboratories have been assisted. Private Laboratories will be recognized to function as public test houses. Pharmacopoeial work has been speeded up.

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